
(2025) 02 KAR CK 0044

Karnataka High Court At Bengaluru

Case No: Civil Contempt Petition No. 1076 Of 2024 (CIVIL)

Vishwanath Pai

APPELLANT

Vs

State Of Karnataka &
Ors.

RESPONDENT

Date of Decision: Feb. 14, 2025

Hon'ble Judges: N.V. Anjaria, CJ; M.I. Arun, J

Bench: Division Bench

Advocate: Karthik G. Billava, S.H. Raghavendra, T.I. Abdulla

Final Decision: Disposed Of

Judgement

N. V. Anjaria, CJ

Learned advocate for the complainant fairly stated that the directions of learned Single Judge, which are the subject matter of the present contempt

petition, are complied with.

In that view, the contempt petition does not survive. It is accordingly disposed of as not surviving.